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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.01.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For report of liquidator IA 505/2020 for quashing e-auction notice dt 18.11.2020 -Liquidation	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator, P P Hegde for IA 505/2020

ADVOCATE FOR PETITIONER/s:

*Maneesha Kongovi*

*P.P. Hegde*

**ORDER**

~~ADVOCATE FOR RESPONDENT/s:~~  
Maneesha Kongovi, learned Counsel for the Liquidator and Mr. P P Hegde, learned Counsel for the Applicant in I.A No.505/2020 through Video Conference.

The learned Counsel for the Liquidator states that the objections to the I.A No.505/2020 have been filed. The learned Counsel for the Liquidator is directed to furnish a copy to the Applicant, who may file rejoinder if needed, well before the next date of hearing.

Post the case on 08.02.2021.

  
**MEMBER (T)**

Amar

  
**MEMBER (J)**

**Verified**



Court Officer